

ITEM NO.68

COURT NO.3

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1753/2022

MADHAV RAM (DECEASED) THROUGH LRS

Appellant(s)

VERSUS

PATANJALI BHARDWAJ & ANR.

Respondent(s)

([ONLY CRL.A. NO.1754/2022 IS LISTED UNDER THIS ITEM])

IA No. 114426/2020 - APPLICATION FOR PERMISSION)

WITH

Crl.A. No. 1754/2022 (II)

IA No. 186948/2019 - EXEMPTION FROM FILING O.T.

IA No. 127915/2023 - SUSPENSION OF SENTENCE

Date : 17-09-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Appellant(s)

Mr. M.Z. Chaudhary, Adv.
Mr. Aftab Ali Khan, AOR
Mr. Saad Shervani, Adv.
Mr. Ayush Agarwal, Adv.

Mr. T. N. Singh, AOR
Mr. Vikas Kumar Singh, Adv.
Ms. Rajshree Singh, Adv.
Mr. Rajkumar, Adv.

Mr. Aarif Ali Khan, Adv.
Mr. Mujahid Ahmad, Adv.
Mr. Pankaj Tiwari, Adv.
Mr. Raj Kumar Yadav, Adv.
Mr. Vijay Kumar, Adv.
Mr. Chand Qureshi, AOR

For Respondent(s)

Ms. Sakshi Kakkar, AOR
Mr. Vikas Bansal, Adv.
Ms. Shephalika Srivastava, Adv.
Mr. Anchit Singla, Adv.

Mr. Aftab Ali Khan, AOR

Mr. T. N. Singh, AOR
Mr. Vikas Kumar Singh, Adv.

Ms. Rajshree Singh, Adv.
Mr. Rajkumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Post the appeals for final hearing on 16th October, 2024, high up on Board.

(ASHA SUNDRIYAL)
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)
COURT MASTER (NSH)